

CODING SHEET
IN THE HIGH COURT OF ORISSA: CUTTACK
CHAPTER – VI, RULE - 28
CIVIL APPELLATE JURISDICTION
(To be filled by the Registry)

Case Type _____ No. _____ of _____ Date of Registration _____

D. No. _____ Date of Presentation _____

(To be filled by the Counsel for the Appellant / Petitioner / Party in Person in black ink)

Case Type _____

Appellant / Petitioner (s) _____

Home District _____ Sex (M /F) _____ Age _____

Respondent / O.P. (s) _____

Counsel for Appellant / Petitioner _____
with State Bar Council Enrolment No., E.Mail Id / Phone No. / Mobile No. if any _____

Counsel for Respondent/ O.P. _____
with State Bar Council Enrolment No., E.Mail Id / Phone No. / Mobile No. if any _____

Value of the Appeal Rs. _____ Court Fee Paid _____

Subject Matter / Act _____

Subject / Category Code

--	--	--	--	--	--

 Nature of Claim

--

Connected / Previous/ Covered case, if any Type

--

 No

--

 of

--

Lower Court Details

Trial Court : Type _____ No. _____ Year _____

Date of Judgment _____

Lower Appellate: Type _____ No. _____ Year _____

Court

Date of Judgment _____

Passing Officer _____ Signature and full name of the
Counsel for Appellant / Petitioner / Party

(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)

Nature of Disposal By _____ By _____

Date of Disposal _____

Court Master / P.A.